

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P.No.149/2015

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09<sup>th</sup> October 2017, 10.30 A.M**

Name of the Company		Akshay Jain -Versus- R. McDill & Company Pvt.Ltd & Ors		
Under Section		397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

1) Mr. Deepnath Roy Chowdhury, Adv      2) Mr. Rajarshi Datta, Adv      3) Ms. Shyamlee Datta, Adv

ORDER

Advocate for  
the Respondents  
9/10/17      Datta Adv

No one is present from the petitioners' side. Ld. Counsel for the respondents are present.

Pleadings are complete. Both the parties are directed to file written submissions within 15 days from today with a copy in advance to the opposite parties.

List the matter on 20/11/2017.



(Jinan K.R.)  
Member (J)



(Vijai Pratap Singh)  
Member (J)